

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/8513/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the ²⁸ 28 September, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/2293 dtd. 27.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.09.2022**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/8514/ dated , 28-09-2022

Copy to.

1. ~~The Project Manager, Gauhati High Court.~~


JT. REGISTRAR (VIGILANCE) 